

OA 603/2023

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1.To,
Hon'ble Mr Justice Prakash Shrivastava Jee,
(Chairperson),
National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi-110001

2.To,
Hon'ble Mr Justice Arun Kumar Tyagi,
(Judicial Member),
National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi-110001

3.To,
Hon'ble Dr. A Senthil Vel,
(Expert Member),
National Green Tribunal,
Faridkot House,
Copernicus Marg,
New Delhi-110001.

SUB- An additional information relating to an application sent by me on 05.07.2023 & 06.08.2023.

REF- In an Original Application No. 603/2023/DELHI registered on 22.09.2023 at (Principal Bench)
New Delhi.

Respected Sir,

With reference to the above quoted subject, myself Mr Aadesh Kumar Yadav S/ O Lallu Singh , R /O
Village Hridayapur , P.S. Katghar, Block- Munda Pandey ,Tehsil & Distt Mordabad (Uttar Pradesh).

That, in an order passed by the Hon'ble tribunal Dated- 30.11.2023 in the above quoted OA
No.603/2023 registered on 22.09.2023 the address of the illegal construction/ HPCL company plant is
mentioned in as Village – Hridayapur, Tehsil & District Moradabad. And in order to maintain the
transparency and definity in the instant case the correct address of the afore mentioned illegal
construction / HPCL plant required to be mentioned hereby .

Thus, the correct and specific address of the aforementioned illegal construction is as follows :
**H.P.C.L. Gas Plant, Village- Milak Kharakpur Baaje , P.S. Katghar , Block Munda Pandey, Tehsil & Distt
Moradabad. And hence the prior mentioned address should be accompanied with this address too.**

19/09/24
04/07/24
D. A. Senthil Vel
~~Member~~
Cons. (Judicial)

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RE put up w/ fop
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4/11/2024
Mr Mann

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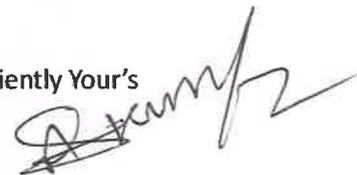
That, it is very much necessary to mention here that the village panchayat of Village- Milak Kharakpur Baaje & Village Hridayapur is single and same. And most of all both the villages are adjacent to each other also.

Therefore, the interest of the residents of both the villages are seriously at stake and the ecology of both the villages falling prey to this illegal construction.

Hence, it is very much in the fitness of the things to pass the order, so that this illegal construction shall soon be kept on hold or demolished.

Dated: 28.12.2023

Obediently Yours



(Aadesh Kumar Yadav)

S / O Lallu Singh Yadav,

Present Address- Line Par,

Lakshamanpuri, Thana

Tehsil & Distt Moradabad..

Permanent Address-

As Above Mentioned...

Mobile- 09027946025,

08191098688..

Note- Again it is my request with folded hands to the Hon'ble Chairmen Sir And Other Companion Judges please make an order in this behalf which can enable the neutral authorities to conduct a physical survey of this place so as to unearth the reality.